

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUNSHINE INFRABUILD CORPORATION LIMITED Date of Commencement of Liquidation: 15-12-2020; List of Stakeholders as on Date: 31-08-2022; Name of IP: Mr. Pawan Kumar Goyal; Process Number: 1; Last 5 digit of registration number: 11473

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		6173610		6173610	0	0	0	NA
2	Liquidation costs incurred till date		1020836		1020836	0	0	0	NA
3	Secured financial creditors	17	1711579	15	1616579	0	0	95000	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6376	278335155	4423	174651832	0	8000124	95683199	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	689909070	1	689909070	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	76	9181688	68	6847650	0	1320662	1013376	<a href="#">Annexure 9</a>
Total		6470	986331938	4507	880219577	0	9320786	96791575	